NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

42

C.S.P. No. 722/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Giltorium Infratrade (India) Pvt. Ltd.

1. Ashish O. Lapuria Prantisi plangany Secretary Al

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CSP 722/230-232/NCLT/MB/MAH/2017

CSP 723/230-232/NCLT/MB/MAH/2017

CSP 724/230-232/NCLT/MB/MAH/2017

CSP 725/230-232/NCLT/MB/MAH/2017

CSP 726/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.9.2017.

5 Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)